

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
(through web-based video conferencing platform)

ITEM No.23
I.A. Nos.396, 436, 437
& 480 of 2022 in
C.P. (IB)No.204/BB/2020

IN THE MATTER OF:

M/s. Algae Apparels
Represented by Dhanalakshmi Reddy ... Petitioner
v.
M/s. Swe Fashions Pvt. Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 16.11.2022

CORAM:

SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant in
I.A. No.396 of 2022 : Shri Saravana P.

For the Applicant in I.A.
Nos.436, 437 & 480 of 2022/
Respondent in I.A. No.396 of 2022 : Shri Hemanth Rao

ORDER

I.A. No.396 of 2022

1. Heard Shri Saravana P., learned Counsel for the Applicant and Shri Hemanth Rao, learned Counsel for the Respondent/Liquidator.
2. The learned Counsel for the Respondent submits that he has filed reply vide 4831 dated 11.11.2022 and the same is taken on record. The learned

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Counsel for the Applicant requests time to file rejoinder. He is permitted to file the same within one week, after the service on the other side.

3. List the I.A. on **20.12.2022.**

I.A. No.436 of 2022

1. The present application has been filed by Shri Venkata Subbarao Kalva, Liquidator of M/s. Swe Fashions Pvt. Ltd. for seeking to take on record the Progress Report for 2nd quarter ended on 30.09.2022 in respect of liquidation process of the Corporate Debtor.
2. Heard Shri Hemanth Rao, learned Counsel for the Liquidator/Applicant.
3. In the circumstances, and for the reasons mentioned in the Application, the I.A. is hereby allowed by taking on record the Progress Report for 2nd quarter ended on 30.09.2022.
4. **Accordingly I.A. No.436 of 2022 is disposed of.**

I.A. No.437 of 2022

1. The present application has been filed by Shri Venkata Subbarao Kalva, Liquidator of M/s. Swe Fashions Pvt. Ltd. for seeking to take on record the 13th Progress Report in respect of liquidation process of the Corporate Debtor.
2. Heard Shri Hemanth Rao, learned Counsel for the Liquidator/Applicant.
3. In the circumstances, and for the reasons mentioned in the Application, the I.A. is hereby allowed by taking on record the 13th Progress Report.
4. **Accordingly I.A. No.437 of 2022 is disposed of.**

I.A. No.480 of 2022

1. The present application has been filed by Shri Venkata Subbarao Kalva, Liquidator of M/s. Swe Fashions Pvt. Ltd. for seeking to take on record the 14th Progress Report in respect of liquidation process of the Corporate Debtor.

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2. Heard Shri Hemanth Rao, learned Counsel for the Liquidator/Applicant.
3. In the circumstances, and for the reasons mentioned in the Application, the I.A. is hereby allowed by taking on record the 14th Progress Report.
4. **Accordingly I.A. No.480 of 2022 is disposed of.**

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(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Puja

- Sd -

(KISHORE VEMULAPALLI)
MEMBER (JUDICIAL)